

[English]

Allotment of Steel Quota

4065. DR. RAMKRISHNA KUSMARIA : Will the Minister of STEEL be pleased to state :

(a) whether the Government have received request from the Government of Madhya Pradesh and Rajasthan for increasing allotment of steel quota for the use of people of the above States;

(b) if so, the reaction of the Government thereto;

(c) the quantum of steel quota allotted to the above States during the last two years; and

(d) whether this quota is exclusively for the use of the Government Departments or for the public in general?

THE MINISTER OF STEEL AND MINISTER OF MINES (SHRI BIRENDRA PRASAD BAISHYA) : (a) and (b) As per the extant policy, distribution of steel is decontrolled. However, the requirements of Defence, Railways, Small Scale Industries, Exporters of Engineering Goods and the North Eastern Region are met on priority. The Development Commissioner for Iron and Steel (DCI&S) oversees implementation of this arrangement. DCI&S has not received any request from Madhya Pradesh Laghu Udyog Nigam Limited, Government of Madhya Pradesh for increasing their allocation for the current year. But request from the Rajasthan Small Industries Corporation Limited, Government of Rajasthan has been received for additional allocation of 4,000 M.T. of steel materials for the current year. Request of the Rajasthan Small Industries Corporation Limited for additional allocation of 4,000 M.T. has been met in full.

(c) The total allocation including additional allocation for the year 1995-96 and 1996-97 are given below :

Name of the Corporation	Allocation	
	1995-96	1996-97
(i) Madhya Pradesh Laghu Udyog Nigam Limited, Government of Madhya Pradesh.	13,486 M.T.	8,995 M.T.
(ii) The Rajasthan Small Industries Corporation Limited, Government of Rajasthan.	11,000 M.T.	11,370 M.T.

(d) DCI&S makes allocation of steel materials to the Small Scale Industries Corporations of the State Governments for catering to the needs of small scale industries in their States. However, 10% of the allocation is reserved for supply to Government Departments

Procurement of Wagons

4066. SHRI SHANTILAL PARSOTAMDAS PATEL :
SHRI DINSHA PATEL :

Will the Minister of RAILWAYS be pleased to state:

(a) whether it is fact that the Railways had planned to procure 30,000 wagons during 1996-97;

(b) if so, the details thereof;

(c) whether it is also a fact that wagon industry has failed to supply the required number of wagons so far;

(d) if so, the reasons therefor and steps taken by the Government in this regard; and

(e) the requirement of wagons during 1997-98, zone-wise?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) and (b) Yes Sir. This included the quantity of about 5000 FWs to be procured under Own Your Wagon Scheme.

(c) Yes Sir.

(d) Main reasons reported are :-

(i) Shortage of couplers and casnub bogies to be arranged by them.

(ii) Internal problems in some of public sector units.

(iii) Closure of M/s. H.G.I./New Delhi w.e.f. 30.11.96 as per Hon'ble Supreme Court orders for shifting outside Delhi.

(iv) Production for 2 months at M/s. Cimmco Birla Ltd. was affected by floods.

(e) Projected requirement of wagons for 97-98 for Indian Railway as a whole is 26,000 in terms of four wheeler units as included in Budget document. Zone-wise requirement are not estimated.

Accidents in Industrial Establishments

4067. SHRI N.J. RATHWA : Will the Minister of LABOUR be pleased to state :

(a) the number of accidents occurred in the Industrial establishments of Gujarat during each of the last three years, till date;

(b) whether the Union Government have issued or propose to issue instructions to the Industrial establishment of the State to provide adequate safety arrangements and to pay adequate compensation to the labourers injured during the accidents and to prevent the recurrence of such accidents;

(c) if so, the number of Industrial establishment which have adopted the safety measures; and

(d) if so, the result achieved in this regard?